

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 281 OF 2016 & IA NO. 98 OF 2018

&

APPEAL NO. 81 OF 2017 & IA NO. 99 OF 2018

Dated: 13th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

NHPC Ltd.

Vs.

Power Grid Corporation of India Ltd. & Ors.

....Appellant(s)

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sachin Datta, Sr. Adv.
Mr. Rajiv Shankar Dvivedi
Mr. S.K.Sarkar
Mr. Yatender

Mr. A.K.Pandey
Mr. Piyush (Reps.)

Counsel for the Respondent(s)

:

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Pulkit Agarwal for R-1

ORDER

List these matters for hearing on **16.4.2018**, as agreed by the learned
counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
kt/vg

(Justice N.K. Patil)
Judicial Member